

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1678
TO BE ANSWERED ON THE 6TH MARCH, 2018

DRAWBACKS IN e-NAM SCHEME

1678. SHRIMATI VASANTHI M.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that e-NAM scheme is suffering from ground level problems like, storage facilities, distress sale, transportation etc., if so, the details thereof;
- (b) whether the Government has evolved any method to overcome these problems, if so, the details thereof; and
- (c) the measures being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): e-NAM is a electronic trading portal which creates a unified virtual market by integrating the physical mandis for sale and purchase of agricultural commodities. Farmers can offer their produce for sale online to the traders across all e-NAM mandis and traders can bid for the lots available for sale on e-NAM from any location. Hence, there is no question of e-NAM scheme suffering from ground level problems like storage facilities, transportation etc. leading to distress sale.

(b) & (c): In view of (a) above, the question does not arise.
